

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**SEVENTEENTH REPORT**

**(Third Lok Sabha)**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Seventeenth Report.

2. The Committee held a sitting on the 11th May, 1966.

3. The Committee considered applications for leave of absence from sixteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

May 11, 1966.

Vaisakha 21, 1888 (Saka).

R. K. KHADILKAR,

*Chairman,  
Committee on Absence of Members  
from the Sittings of the House.*

## APPENDIX

(Vide para 3 of the Report)

Serial No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri Kolla Venkaiah	14-4-66 to 17-5-66 =34 days	Under detention	14-4-66 to 28-4-66 =15 days	Released on 28-4-66
2	Shri A. K. Gopalan	26-3-66 to 17-5-66 =53 days	Do.	26-3-66 to 27-4-66 =33 days	Released on 27-4-66
3	Shri Dasaratha Deb	7-3-66 to 17-5-66 =72 days	Do.	7-3-66 to 4-5-66 =*59 days	
4	Shri Ghyasuddin Ahmed	7-3-66 to 17-5-66 =72 days	Illness	7-3-66 to 4-5-66 =*59 days	
5	Shri Biren Dutta	7-3-66 to 31-3-66 =25 days	Under detention	7-3-66 to 31-3-66 = 25 days	
6	Shri Laxmi Dass	7-3-66 to 17-5-66 =72 days	Do.	7-3-66 to 29-3-66 =23 days	Released on 29-3-66
7	Shri Ananda Nambiar	7-3-66 to 30-4-66 =55 days	Do.	7-3-66 to 30-4-66 = 55 days	
8	Syed Baddrudduja	16-2-66 to 17-5-66 =91 days	Do.	16-2-66 to 4-3-66 = 17 days	Released on 4-3-66
9	Shri Madala Narayana Swamy	14-4-66 to 17-5-66 =34 days	Do.	14-4-66 to 28-4-66 =15 days	Released on 28-4-66

\*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

1	2	3	4	5	6
10	Dr. B. N. Singh . . . . .	16-4-66 to 17-5-66 =32 days	Illness	16-4-66 to 17-5-66 =32 days	
11	Shri R. Umanath . . . . .	14-4-66 to 17-5-66 =34 days	Under detention	14-4-66 to 2-5-66 =19 days	Released on 2-5-66
12	Shri A. Jayaraman . . . . .	14-2-66 to 30-4-66 =76 days	Illness	14-2-66 to 13-4-66 =*59 days	
13	H.H. Maharani Vijaya Raje Scindia of Gwalior	1-4-66 to 17-5-66 =47 days	Do.	1-4-66 to 28-4-66 =28 days	Member was present on 29-4-66
14	Raja P. C. Deo Bhanj . . . . .	8-3-66 to 5-4-66 =29 days	Do.	8-3-66 to 5-4-66 =29 days	
15	Shri T. Abdul Wahid . . . . .	12-3-66 to 30-4-66 =50 days	For 'Haj'	12-3-66 to 22-4-66 =42 days	Member was present on 25-4-66 and there were no sittings on 23rd and 24th April, 1966
16	Shri Vijaya Bhushan Singh Deo	28-2-66 to 17-5-66 =79 days	Domestic reasons	28-2-66 to 27-4-66 =*59 days	

\*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.